# GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

### UNSTARRED QUESTION NO:1547 ANSWERED ON:04.03.2011 MEDICAL AND DENTAL COLLEGES Mahendrasinh Shri Chauhan ;Patel Shri Devji;Patel Shri R.K. Singh;Raghavan Shri M. K.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Government and private medical and dental colleges in the country indicating the number of under graduate and post graduate seats therein, State/UT-wise;

(b) whether the Government has received proposals for the setting up of Government and private medical and dental colleges in the country;

(c) if so, the number of proposals out of them approved during each of the last three years and the current year, State/UTwise;

(d) whether a number of proposals for the setting up of medical and dental colleges have been rejected or are still pending for approval with the Government;

(e) if so, the details thereof alongwith the reasons therefor indicating the time by which the pending proposals are likely to be cleared, State/UT-wise including Gujarat; and

(f) the steps taken/proposed by the Government to encourage private institutions to set up medical and dental colleges?

# Answer

### THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) At present, there are 314 medical colleges and 289 dental colleges in the country. The State-wise details of Government and private medical & dental colleges indicating the number of undergraduate and postgraduate seats in these colleges is at Annexure-I & Annexure-II respectively.

(b) to (e) For the current academic year 2011-12, the Central Government/ Medical Council of India has received total number of 85 & 10 applications for establishment of new medical and dental colleges in the country. The last date for grant of permission for establishment of new medical/dental college by Board of Governors/Central Government is 15th June, 2011 and 15th July, 2011 respectively for the academic year 2011-12.

During the last three years, the Central Government has granted permission for establishment of 44 medical and 27 dental colleges. The detail of medical and dental colleges State/UT-wise approved during the last three years is at Annexure-III & IV.

(f) In order to increase the number of seats and open more medical colleges, the Central Government has relaxed the norms in terms of teacher-students ratio, land requirement, bed strength, bed occupancy, maximum admission capacity (from 150 to 250), increase in age of teaching faculty, etc. Further as per amendment in MCI Regulations, companies registered under Company Act are also allowed to open medical college in the country.